

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. †*39**

TO BE ANSWERED ON THE 18TH JULY, 2017 / ASHADHA 27, 1939 (SAKA)

CROSS BORDER SMUGGLING

**†*39. SHRI LAXMAN GILUWA:
 SHRI MANSUKHBHAI DHANJIBHAI VASAVA:**

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has made any efforts to trace/check the negligence of the personnel of Indian Security Forces deployed to check cross-border smuggling;**
- (b) if so, the details of such efforts made and the number of smuggling cases reported on the Indian borders during the last three years;**
- (c) the number of cases in which the personnel of Indian Security Forces were involved in cross border smuggling; and**
- (d) the details of the action taken by the Government in this regard?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN LOK SABHA STARRED QUESTION NO. *39 FOR 18.07.2017

(a) and (b): Yes, Madam. The following number of smuggling cases has been reported on the Indian borders during the last three years:

Year	2014	2015	2016	2017 (till date)
Number of Smuggling Cases	16,987	23,469	27,389	13,675

The Government has made the following efforts to trace/check the negligence of the personnel of Indian Security Forces deployed to check cross-border smuggling:

- (i) Anti-corruption helpline mobile number, toll-free number and e-mail ID has been launched by the Border Guarding Forces, which are prominently displayed in front of the Border Out Posts (BOPs);**
- (ii) CCTV cameras have also been installed at all important routes;**
- (iii) Intelligence and vigilance set up and buddy system of security forces keep vigil over their troops deployed on the border.**
- (iv) Security personnel perform their duties as per directions of Standing Operating Procedure (SOP);**
- (v) Strict action is taken against those security personnel who are found involved in smuggling activities;**

(vi) Proper counseling and education is provided to the security personnel by Senior officials;

(vii) Regular turnover of troops of security forces and surprise checks are carried out.

(c) & (d): 57 number of cases of involvement of Indian Security Forces in cross border smuggling have come to the notice of Government during the last three years and the current year. Punishments have been awarded to 54 personnel. Appropriate action has been taken in all these cases.
